

**GOVERNMENT OF INDIA
MINISTRY OF CORPORATE AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 511
ANSWERED ON FRIDAY THE 26th FEBRUARY, 2016/
PHALGUNA 7, 1937 (SAKA)**

KPMG SURVEY ON CSR

QUESTION

511. SHRI JAYADEV GALLA:

**Will the Minister of CORPORATE AFFAIRS
be pleased to state:**

कारपोरेट कार्य मंत्री

- (a) whether India is one of the three countries leading the way globally in terms of reporting corporate responsibility activities if so, the details thereof;**
- (b) whether Klynveld Peat Marwick Goerdeler (KPMG) has surveyed on this recently and released the report;**
- (c) if so, the findings of the report; and**
- (d) reaction of the Government in this regard?**

ANSWER

**THE MINISTER OF CORPORATE AFFAIRS
कारपोरेट कार्य मंत्री**

**(SHRI ARUN JAITLEY)
(श्री अरुण जेटली)**

(a) to (d): The KPMG report available in public domain regarding a survey of Corporate Responsibility (CR) Reporting by 4500 companies across 45 countries in 2015, places India as the leading country in terms of reporting Corporate Responsibility. The key findings of the survey suggest inter alia, (a) India has the highest CR reporting rates with a 27 percentage point increase between 2013-15; (b) the rise in CR reporting is primarily driven by mandatory reporting requirements in country's legal /regulatory framework.

The Securities and Exchange Board of India (SEBI) mandated Business Responsibility Reporting (BRR) for top 100 listed entities in the Year 2012. This provision has been extended to top 500 listed entities in the year 2015 vide gazette notification dated 22.12.2015.
